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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**  
+ W.P.(C) 13819/2022, CM APPL. 42272/2022, CM APPL.  
43417/2022, CM APPL. 31644/2023, CM APPL. 37774/2023 & CM  
APPL. 31269/2024  
INTERNATIONAL CENTRE FOR ALTERNATIVE DISPUTE  
RESOLUTION & ANR. ....Petitioners

Through: Mr. Gaganmeet Singh Sachdeva,  
Standing Counsel with Mr.  
Harshpreet Singh Chadha and Mr.  
Hridyesh Khanna, Advocates for  
ICADR.

versus

UNION OF INDIA & ORS. ....Respondents  
Through: Ms. Shiva Lakshmi, SPC with Mr.  
Madhav Bajaj, Advocate for IIAC.

**CORAM:**  
**HON'BLE THE CHIEF JUSTICE**  
**HON'BLE MR. JUSTICE TEJAS KARIA**

% **ORDER**  
**29.01.2026**

List on 13.04.2026.

**DEVENDRA KUMAR UPADHYAYA, CJ**

**TEJAS KARIA, J**

**JANUARY 29, 2026**

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